

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2937
TO BE ANSWERED ON 15.03.2016

e-Waste

2937. SHRI MALLIKARJUN KHARGE:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the quantum of e-waste generated in the country during each of the last three years and the current year, State/UT-wise;
- (b) the corrective steps taken by the Government to curb the growth of e-waste generated in the country;
- (c) the details of the schemes implemented, targets achieved and funds allocated in this regard during the said period;
- (d) whether the Government has any proposal to implement Extended Producers' Responsibility in the country to curb the generation of e-waste; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) No systematic inventorisation of e-waste generation has been carried out in the country. However, the reported generation of e-waste by State Pollution Control Boards/ Pollution Control Committees within their State / Union Territory at different period is given at **Annexure**.
- (b) Generation of e-waste is the natural outcome of use of electrical and electronic equipments when such equipments attain end-of-life. Accordingly, policies aim at disposal of e-waste in an environmentally sound manner.
- (c) As per e-waste (Management & Handling) Rules, 2011 the responsibility of disposal of e-waste in an environmentally sound manner is vested with the producers of electrical and electronic equipments and private enterprise is permitted to set up dismantling/ recycling units of e-waste along with the producers. There is no scheme in this Ministry for providing financial support for this purpose.
- (d) & (e) Extended Producers Responsibility (EPR) is already operational under e-waste (Management and Handling) Rules, 2011 to ensure collection, dismantling, recycling and other steps for safe disposal of e-waste in the country. Producers are entrusted with the responsibility to finance and organize a system to meet the costs involved in complying with

EPR. Under EPR, the Producers are required to set up collection centers /take back facility for channelizing the e-waste to registered dismantlers/recycler for environmentally sound dismantling and recycling. As on date one fifty one (151) Producer have been authorized in 11 States of the country.

To ensure better implementation of management of electronic waste, Ministry has published draft e-Waste (Management) Rules, 2015. The provisions of this Draft Rule include expanding producer's responsibility under Extended Producer Responsibility (EPR), setting up of Producer Responsibility Organizations, and e-waste Exchange, assigning specific responsibility to bulk consumers of electronic products for safe disposal, providing for economic incentives for collection of electronic waste, and other measures to include dedicated responsibility of electronic and electrical product producers for collection and channelizing of electronic waste. Steps have also been taken for simplification in permission process for dismantling and recycling through one system of authorization instead of both registration and authorisation.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question Number 2937 for 15 .03.2016 by Shri Mallikarjun Kharge regarding e-Waste

Inventorization of e-waste generation by State Pollution Control Boards / Pollution Control Committees

S.No	Year of Information	State	Estimated Quantity in tone per annum
1.	2005	Maharashtra	20271
2.	2010	Andhra Pradesh	4266 in 3 cities (Hyderabad – Visakhapatnam and Vijayawada)
3.	2010	Meghalaya	446 in Shillong
4.	2010	West Bengal	25999 in Kolkata
5.	2012	Punjab	12432
6.	2012	Goa	915
7.	2012	Jammu & Kashmir	500
8.	2013	Assam	14
9.	2013	Chandigarh	7.062
10.	2013	Puducherry	11.06
11.	2013	Himachal Pradesh	4749
12.	2013-14	Karnataka	86118
13.	2013-14	Kerala	265.56
14.	2014-2015	Madhya Pradesh	2,20,700